

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/994/IB/2020
IN
PETITION NUMBER : IBA/210/2019
NAME OF THE PETITIONER : CS Satyadevi Alamuri (RP) M/S L.S.P Agro Ltd
NAME OF THE RESPONDENTS : Kotak Mahindra Bank Ltd & 3 others
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

No representation for the parties.

List this matter on **22.04.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs